

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 837/2018

SATYAVIR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 88988/2021 - EXEMPTION FROM FILING O.T.
IA No. 88987/2021 - GRANT OF BAIL)

Date : 19-08-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Mr. B.S. Chowdhary, Adv.
Ms. Ritu, Adv.
Ms. Sneha Lata, Adv.
Ms. Adira A. Nair, Adv.
Mr. Sanjay Kumar Visen, AOR

For Respondent(s) Mr. Rajan Kumar Chourasia, Adv.
Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the applicant-appellant seeks
permission of the Court to withdraw the application for grant of
bail. Permission granted.

Consequently, the IA No. 88987 of 2021 is dismissed as
withdrawn.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)